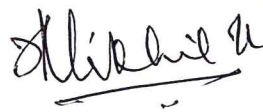


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 11/BB/2018	-	For compliance of office objections raised by Registry	Rule-6	M/s Voonik Technologies Pvt Ltd Vs M/s Balodis Technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NIKHIL K 98453 37316	PETITIONER (PROXY)	

Proxy counsel for petitioner is present.

For compliance of objections, list it on 22.01.2018.


MEMBER (T)


MEMBER (J)